

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2467**

TO BE ANSWERED ON THE AUGUST 8TH, 2018/SHRAVANA 17, 1940 (SAKA)

TERROR AND NAXAL FUNDING BY COMPANIES/VOS/NGOS

2467. SHRI P. L. PUNIA:

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether Government has taken any action on companies/Voluntary Organisations (VOs)/Non-Governmental Organisations (NGOs) in connection with terror and naxal funding in last two years;**
- (b) if so, the detailed list of such organisations, thereof; and**
- (c) the current status of investigations so far in each case?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): During the year 2016 and 2017 a total of 20 bank accounts of individuals/companies suspected to be involved in terror funding/naxal funding containing Rs 14.09 crores were frozen. In addition, National Investigation Agency (NIA) is also investigating two cases relating to involvement of NGOs/Companies in connection with terror funding.
